

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

C.P. (IB)/648(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.01.2024**

NAME OF THE PARTIES:

Pravin Thakkar

Vs

Sahana Films Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nitesh Menon, Ld. Counsel for the Petitioner present. Mr. Shyam Kapadia, Ld. Counsel for the Respondent present.
2. Both Counsel submit that the matter has been settled amicably between the parties. Counsel for the Petitioner mentioned that he has filed withdrawal memo bearing diary no. 2709138/00593/2024, seeking withdrawal of the Petition. In view of the settlement of the dispute and withdrawal memo filed by the Counsel for the Petitioner, Petition [C.P. (IB)/648(MB)2023] is **dismissed as withdrawn**.
3. File to be consigned to records.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)